

Manufacture of Submarines in India

*72. SHRI BHOLA MANJHI : Will the Minister of DEFENCE be pleased to state :

(a) whether there is a proposal to manufacture submarines in India; and

(b) if so, the main features thereof and by what time its manufacture is expected to begin ?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM) : (a). The feasibility of indigenous construction of Submarine is under examination.

(b) It will not be in public interest to disclose details in this regard.

Allocation of Foreign Exchange to Muslims for 'Ziarat'

*74. SHRI D. P. JADLJA : Will the Minister of FINANCE be pleased to state the principles generally adopted by Government in the matter of allocation of foreign exchange to the Muslims who desire to have 'Ziarat' (Pilgrimage) of religious shrines situated in Iran-Iraq, Saudi Arabia and other countries ?

THE MINISTER OF FINANCE (SHRI YESHWANTRAO CHAVAN) : The intention of the Hon'ble Member appears to be to elicit information regarding the arrangements for release of foreign exchange for the performance of Ziarat. The position is that an annual quota of 1,500 pilgrims has been fixed in this behalf. Foreign exchange is released to the extent of Rs. 1,575 per head for performing Ziarat. Children between the ages of 3 and 16 are granted foreign exchange to the extent of Rs. 790 each and for the purpose of counting, against the quota of 1500, 2 children are counted as being equal to one adult. The actual selection of pilgrims is made by the Central Haj Committee.

Villages captured by Indian and Pakistani Armies in Indo-Pak War

*75. SHRI RANABAHADUR SINGH : Will the Minister of DEFENCE be pleased to state :

(a) the number of Indian villages captured by the Pakistani Army during the recent Indo-Pak conflict; and

(b) the number of Pakistani villages captured by Indian Forces ?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM) : (a) The Pakistani Army have captured 55 Indian villages during the Indo-Pak conflict.

(b) Indian forces have captured 1201 Pakistani villages.

State-wise allocations of Paraffin and other Waxes

*76. SHRI ISHAQ SAMBHALI : Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :

(a) whether State-wise allocations have been fixed each year by Government for the supply of Paraffin Wax and other Waxes since 1967;

(b) if so, the present State-wise allocations and the basis on which these have been fixed; and

(c) whether Government have taken into consideration the commissioning of some very important Wax consuming Industries which have come into existence within the last three to four years while fixing these allocations ?

THE MINISTER OF LAW AND JUSTICE AND PETROLEUM AND CHEMICALS (SHRI H. R. GOKHALE) (a) and (b). State-wise annual allocations of Paraffin Wax have been fixed with effect from 1-12-1971 on an *ad hoc* basis keeping in view the past consumption and indigenous